

**IN THE INCOME TAX APPELLATE TRIBUNAL
(DELHI BENCH 'B' : NEW DELHI)**

**SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER
and
MS. ASTHA CHANDRA, JUDICIAL MEMBER**

**ITA No.1587/Del./2020
(ASSESSMENT YEAR : 2015-16)**

DJS Printers Private Limited,
Plot No.100, Sector 8,
IMT Manesar,
Gurgaon – 122 050 (Haryana).

(PAN : AABCD8003G)

(APPELLANT)

vs. DCIT, Circle 7 (1),
New Delhi.

(RESPONDENT)

ASSESSEE BY : None

REVENUE BY : Shri T. James Singson, CIT DR

Date of Hearing : 19.01.2023

Date of Order : 19.01.2023

ORDER

PER SHAMIM YAHYA, ACCOUNTANT MEMBER :

This appeal by the assessee is directed against the order of Id. Pr.CIT-3, Delhi dated 20.02.2020 pertaining to the Assessment Year 2015-16.

2. Vide application dated 16.01.2023, Id. Counsel for the assessee requested to withdraw the appeal. Hence, the appeal is dismissed as withdrawn.

Order pronounced in the open court on this 19th day of January, 2023 after the conclusion of the hearing.

**Sd/-
(ASTHA CHANDRA)
JUDICIAL MEMBER**

**sd/-
(SHAMIM YAHYA)
ACCOUNTANT MEMBER**

Dated the 19th day of January, 2023/TS

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.Pr.CIT-3, Delhi.
- 5.CIT(ITAT), New Delhi.

AR, ITAT
NEW DELHI.